

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA
UNSTARRED QUESTION No. 378
TO BE ANSWERED ON 24.06.2019**

Question Papers Leak

†378. SHRI VINAYAK RAUT:

SHRI KANAKMAL KATARA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the incidents of leaking of question papers, copying and cancellation of the examinations raises serious question mark on the education system in the country and if so, the details thereof;
- (b) whether the Government has conducted any inquiry in this regard and if so, the outcome thereof;
- (c) the details of such people/racket busted in the country during the last three years which have dodged the students by deceiving or enticing them to get passed in exams, State/UT and year-wise; and
- (d) the action taken/being taken by the Government against such people including the efforts being made by the Government to check the recurrence of such incidents?

ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT

(SHRI RAMESH POKHRIYAL 'NISHANK')

(a): The Central Board of Secondary Education has informed that the Board has continuously been taking several measures to conduct examination in a smooth & fair manner. However, as per media reports, there are unscrupulous elements/ groups who are involved in unfair practices including leaking of question papers, cheating, hacking of online system in both pen and paper as well as in online examinations. It has also been observed that Social Media platform such as Youtube and Whatsapp is used extensively for using unfair practices.

(b) & (c): In the year, 2018 examination in the subject of Economics had to be cancelled for Class XII due to leakage and re-examination was conducted by the CBSE. Similarly, Class X Maths paper had also leaked in the same year, but it was decided not to hold a re-test, as the alleged leak seemed very restricted in spread. Further, the statistical analysis of trends of evaluation in Class X Mathematics on randomly basis showed no unusual gains in respect of examinees in relation to other subjects.

CBSE through Regional Director, Delhi Region lodged six complaints with Delhi Police to investigate the matter and find out the culprits who compromised the sanctity of examinations and the credibility of the Board. The Delhi Police formed a Special Investigation Team (SIT) to investigate the matter. The Delhi Police has informed the Board that a Centre Superintendent of an exam centre in Una, Himachal Pradesh, his two accomplices as well as the Bank Officer of the Custodian Bank were arrested for leaking the class X Maths and class XII Economics paper. Similarly, the Principal and two teachers of Mother Khazani Convent School in Delhi along with the owner of Easy coaching Institute were arrested in Delhi for leaking the class X Maths paper. The CBSE has disaffiliated the schools concerned for compromising with the sanctity of the examination.

(d): The following measures have been taken by CBSE:

- Board has updated its system based on the recommendations of High Power Committee to make it more robust.
- CBSE has taken the help of ICT.
- Centre Superintendent are appointed from other schools at the self-centre.
- Dy. Centre Superintendent are appointed at each centre irrespective of number of candidates.
- Observers are appointed at each centre.
- Board's officials are also deputed in sensitive cities and centres.
- No communicative devices were allowed inside examination centre.
- Last entry to the Examination Centre was made by 10.00 A.M only.
- Candidates were instructed to appear in school uniform to appear in examinations.
- Action against Social Media.
